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THE HIGH COURT OF KERALA

Kochi-682 031
Dated: 05/10/2017

PROCEEDINGS

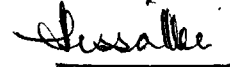
High Court Establishment - filling up of vacancy in the category of Court Keeper (Higher Grade) - orders issued.

Read :- 1. High Court Proceedings No.A3-49472/2017 dated 23.08.2017
2. Rule 23(d) of Part I, Kerala Service Rules

ORDER No.A3-18623/2016

Sri.P.Sajeev, Court Keeper, High Court in the scale of pay ₹ 17000-37500 is promoted as Court Keeper (Higher Grade) retrospectively w.e.f 23.08.17 in the scale of pay of ₹ 17500-39500 with a special allowance @ ₹ 400/- per month vice Sri.Rajakumar Singh, Court Keeper (Higher Grade) promoted as Attender Grade II, High Court, as per the High Court Proceedings read above.

(By Order)



Lissamma Joseph Murickan
Assistant Registrar (Higher Grade)



To

- The person concerned.
- The Joint Registrars, High Court.
- The Finance Officer, High Court.
- The Private Secretary to the Chief Justice, High Court.
- The Assistant Registrar concerned and Chief Librarian, High Court
- The Section Head concerned.
- The Confidential Assistants to the Registrars, High Court
- The G (Accounts-II & III) Sections, High Court.
- The Finance Wing, High Court
- ~~The IT Section, High Court (For publishing in the High Court website)~~
- The A4 Seat, High Court.
- The Administrative Records Section, High Court.
- The File.